# Telecommunication facilities on sharing basis

167. SHRI PARVATHANENI UP-ENDRA; Will the Minister of COM-MUNICATIONS be pleased to state:

(a) whether the Department of Telecommunications has decided to provide telecommunication facilities on a sharing basis in multi-storeyed buildings and the buildings of group housing societies; and

Ob) if so by when the scheme is likely to be launched?

THE MINISTER OF COMMUNICA-TIONS (SHRI BIR BAHADUR SINGH): (a) and (b) Yes, Sir. Instructions in this behalf have already been given to the field units and the scheme is being implemented progressively.

## Expenditure on New Rajghat Thermal Plant

#### \*168.SHRIV.GOPALSAMY:SHRIT.R.BALU:

Will the Minister of ENERGY be pleased to state:

(a) how much expenditure Government have incurred on the New Raj-ghat Thermal Plant till 31st July, 1988;

Ob), how much has so far been spent on this Plant out of the amount earmarked for the current year; and

(c) by when the Plant is likely to become operational?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALPNATH RAI): (a) An expenditure of Rs. 15925 crores has been incurred upto 31-7-1988.

(b) Upto 31-7-1988 an amount of Rs. 5.34 crores has been spent sflainst an allocation of Rs. 45 crores for the year 1988-89.

0c) The first unit is likely to be In operation by March, 1989 and the second unit by July, 1989.

## Proposal for the setting up of a Solar Power Station at Bangalore

\*169. SHRI MTJKHTLAR SINGH

#### SHRI D. B. CHANDRE GOWDA:

Will the Minister of ENERGY be pleased to state:

(a) whether the Department of Non-Conventional Energy Sources has submitted a project report recently to the Planning Commission for the setting up of a 30 MW Solar Power Station at Bangalore;

(b) if so, whether the project has since been cleared by Government; and

(c) if not, what are the reasons for delay?

THE MINISTER OF ENERGY (SHRI VASANT SATHE): (a) to (c) A proposal for Bangalore has not been made; however proposals for setting up 30 MW Solar Power Stations have been made to the Planning Commission.

#### **Replacement of Telephone Cables**

\*170. DR. G. VIJAYA MOHAN REDDY: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether all faulty underground and overground telephone cables were replaced during the last 1-2 years and if so, what are the details thereof and expenditure incurred on this account by Mahanagar Telephone Nigam in Delhi and Bombay;

(b) whether after the rains during June, 1988 many telephones have gone dead and if so, what are the details thereof and the reasons therefor; and

(c) how many complaints in this regard were received and how many of these were cleaned within a day, within 2 days and within 3 days and beyound that period?